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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.28/ BB/ 2017	-	For Clarifica- tion	Rule-6 of I&B	Sunrise Enterprises Vs Karuturi Foods Pvt. Ltd.

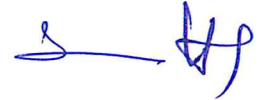
SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Sl NO. 21, HSE SHAFIULCA. #  
4.  
9900203250

Petitioner



Counsel for petitioner is present. He requested time to furnish the name of the IRP.

List it on 05.10.2017.



MEMBER (J)



MEMBER (T)